

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 15579/2021

(Arising out of impugned final judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court of Judicature at Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 134734/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)

(With IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 13-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Colin Gonsalves, Sr. Adv.

Ms. Mugdha, Adv.

Mr. Satya Mitra, AOR

For Respondent(s)

Mr. R. Venkatraman, Sr. Adv.

Mr. Binay Kumar, Adv.

Mr. Avinash Tripathi, AOR

Mr. Sumit Kishore, Adv.

Mr. Ajit Kumar Ekka, AOR

Mr. Sandeep Malik, Adv.

Mr. Murari Lal, Adv.

Mr. Alok Singh, Adv.
Mr. Abhishek Singh, Adv.
Ms. Manju Jetley, AOR

Ms. Aishwarya Bhati, ASG.
Mr. O. P. Shukla, Adv.
Mr. Sughosh Subramanyam, Adv.
Ms. Priyanka Das, Adv.
Ms. B.L.N. Shivani, Adv.
Ms. Shivika Mehra, Adv.
Mr. Manvendra Singh, Adv.
Mr. Aman Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 17th May, 2022, for directions, at
the top of the List.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER